

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2930
ANSWERED ON:14.03.2013
EVMS
Namdhari Shri Inder Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Electronic Voting Machines (EVMs) used in electoral process are vulnerable to fraud and misuse;
- (b) if so, the details thereof;
- (c) whether some foreign researchers conducted any tests on EVMs;
- (d) if so, the results thereof and the reaction of the Government thereto;and
- (e) the steps taken by the Government to make EVMs foolproof?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) The Election Commission of India has informed that the EVM used by it in electoral process, are not vulnerable to fraud and misuse. So far no such case has been demonstrated and proved before the Election Commission or any Court.
- (b) Does not arise.
- (c) There is no such information available with the Government or the Election Commission of India.
- (d) Does not arise.
- (e) In view of reply to part (a), does not arise.